

About my resignation, some other Members also raised it. My friends are acquainted with the word criticality. In a nuclear power plant nuclear fission reaches criticality prior to the stage of an explosion. When the political situation will reach that stage of criticality, when the suffering of the people will reach that criticality of people's revolution, I will be the first man to resign.

Lastly, Jayaprakash Narayan is being discussed everywhere. JP is now the red rag before those who have enjoyed power for 27 years. JP has thrown a challenge to them. He is the symbol of Indian people's aspiration, he is the symbol of the struggle, he is the symbol of the rise of the people. I feel that the movement of JP is very necessary at this critical hour of our nation.

MR. CHAIRMAN: I want to know from the hon. Member whether he is withdrawing his resolution?

SHRI SAMAR GUHA: No.

MR. CHAIRMAN: In that case, I will first put the amendment moved by Shri Samar Guha to his own resolution to the vote of the House.

The amendment was put and negatived.

MR. CHAIRMAN: Now I put the original Resolution₁ moved by Shri Samar Guha to the vote of the House.

The question is:

"In view of an unprecedented national crisis developing in the country leading to spontaneous upsurge of the masses against the present administrative set up, this House urges upon the Government to advise the President of India to dissolve the present Lok Sabha and set up an All Parties' Care-taker Government to hold fresh elections for Lok Sabha within two months of the formation of such Government as

measure for restoration of patriotic and democratic faith of the people for building an egalitarian society in India."

The motion was negatived.

18.27 hrs.

RESOLUTION₁ RE: AGRICULTURAL LABOUR

SHRI GADADHAR SAHA (Birbhum): I beg to move:—

"This House notes with concern that the landless labour and the poor peasantry who constitute 70 per cent of the rural population are in acute distress due to absence of effective and genuine land reforms, lack of job opportunities, abnormal rise in prices of essential commodities and other social and economic injustice and recommends that—

- (a) adequate job opportunities for them be created with regulated working conditions;
- (b) a reasonable minimum wage rate to meet their daily necessities be fixed and effectively implemented;
- (c) supply of food and essential commodities at subsidised rates be guaranteed to them; and
- (d) effective and genuine land reforms throughout the country be made without any further delay.

MR. CHAIRMAN: As per Direction 9A Shri Gadadhar Saha's Resolution regarding agricultural labour which he has moved now will automatically be carried to the next day.

The House stands adjourned to re-assemble again at 11 A.M. on Monday.

18.28 hrs.

The Lok Sabha then adjourned till Eleven of the Clock on Monday, August 5, 1974/Sravana 14, 1896 (Saka).